

THE HIGH COURT OF MANIPUR AT IMPHAL

ADVERTISEMENT

Imphal, the 21st August, 2015

No.HCM/A-1/2013-A&E(J)/Vol.1/ 8240

Applications are invited for recruitment to 3 (three) posts of Manipur Judicial Service Grade-I in the scale of pay of Rs.51550-1230-58930-1380-63070/- by direct recruitment from the Bar. Recruitment and conditions of service shall be governed by the Manipur Judicial Service Rules, 2005. Last date for submission of application form is till 5.00 p.m. of 11-09-2015 and dates of written examination are fixed on 17th and 18th October, 2015. Application forms can only be obtained/downloaded from our website. For details, please visit our website - <http://hcmimphal.nic.in>

Sd/-

(**GOLMEI GAIPHULSHILLU**)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No.HCM/A-1/2013-A&E(J)/Vol.1/ 8245-49

Date : 21-08-2015

Copy to :-

1. The Secretary (Law), Government of Manipur.
2. The Director of Information & Public Relations, Government of Manipur.
- for favour of wide publicity.
3. The Central Project Coordinator (CPC), High Court of Manipur.
He is requested to upload the same in the official website of this Registry.
4. The Director, Doordarshan Kendra, Imphal - **for favour of wide announcement.**
5. The News Editor, AIR, Imphal - **for favour of wide announcement.**
6. The News Editor, ISTV, Imphal - **for favour of wide announcement.**
7. The News Editor, Impact TV, Imphal - **for favour of wide announcement.**
8. The Editor : 1) Sangai Express (English) ; 2) Poknapham (Manipuri).
- with a request to publish the above advertisement in the esteemed daily on two alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
9. Notice Board/Guard File/Concerned File.

21/8/2015
REGISTRAR
HIGH COURT OF MANIPUR

HIGH COURT OF MANIPUR : IMPHAL

DISTRICT JUDGE (ENTRY LEVEL) DIRECT RECRUITMENT EXAMINATION - 2015

Adv. NoHCM/A-1/2013-A&E(J)/Vol.-1/
8240
Date : 21st August, 2015

Last date & time for receipt of application in the Registry	Date of Written Examination
Date : 11-09-2015 Time : 05.00 P.M.	17-10-2015 18-10-2015

1. Vacancy and Pay Scale :-

Applications are invited for recruitment to 3 (three) posts of Manipur Judicial Service Grade-I in the scale of pay of Rs.51550-1230-58930-1380-63070/- by direct recruitment from the Bar. Recruitment and conditions of service shall be governed by the Manipur Judicial Service Rules, 2005 as amended from time to time.

Particulars	Total No. of vacant posts
Unreserved	3

2. Eligibility :-

- (1) Must be a holder of degree in law of a recognized University.
- (2) Must be practising as an Advocate in Courts of Civil and Criminal jurisdiction on the last date fixed for receipt of applications and must have so practised for a period of not less than seven years as on 11-09-2015.
- (3) Must be not below 35 years and not more than 45 years of age as on the last date fixed for receipt of applications, i.e. 11-09-2015. Upper age limit relaxable by 3 years, i.e. upto 48 years in respect of OBC candidates and by 5 years, i.e. upto 50 years in respect of SC/ST candidates.

(Attested copy of OBC / Caste Certificate issued by the competent authority and valid in all respects must be enclosed with the application)

- (4) The applicant must possess good character and should be of sound mind and body and free from mental or bodily disability which renders him/her unfit for such appointment.

NOTE :-

- (i) The applicants, who are bonafide residents of other states and recognized as Scheduled Caste, Scheduled Tribe and Other Backward Classes in their own states will be considered under unreserved category.
- (ii) The candidates of OBC should not come under creamy layer.

3. Application form & testimonials :

Advocates interested in and who are eligible to be considered for the post should submit their applications in the format available on the website along with duly attested certificates/testimonials relating to their date of birth, OBC, caste, qualification, domicile, experience for standing at the Bar, etc.

4. Instruction / Information for filling the application form.

Application form for the Manipur Judicial Service Grade-I Direct Recruitment Examination, 2015 is available on our website i.e. <http://hcmimphal.nic.in>. The instructions for filling the application form are as follows :

- (a) The bonafide residents of Manipur belonging to Scheduled Caste, Scheduled tribe or Other Backward Classes should specify their category in the application form.
- (b) The duly filled up application form along with the testimonials and one self addressed envelope (11" x 5") stamped with value of Rs.25/- must reach "The Registrar, High Court of Manipur, Mantripukhri, PIN - 795 002, Manipur State" on or before 11-09-2015 (5.00 p.m.). On the top of the envelope containing duly filled up application form, the words "APPLICATION FOR MJS GRADE-I DIRECT RECRUITMENT EXAMINATION 2015" be subscribed.

- (c) The application form must be submitted in the appended format and must be computer printed or downloaded in A4 size paper.
- (d) Last date of form submission is 11-9-2015 (5.00 P.M). It is the responsibility of the applicant that his/her application must reach the Registry office by 5.00 p.m. on the last date. The application can also be submitted by dropping it in the "**Box**" kept there for in the Registry office during the office hours i.e. from 10.00 a.m. to 5.00 p.m. on every working day till the last date. The applications received in the Registry office by post till 5.00 p.m. on the last date shall only be entertained. Registry will not be responsible for any postal delay beyond the last date of form submission.

Address for sending the application :-

**Registrar
High Court of Manipur
at Imphal, Mantripukhri - 795 002.**

5. Examination Fees:

- (a) Rs.1000/- for the candidates who are bonafide residents of Manipur State belonging to Scheduled Caste, Scheduled Tribe or Other Backward Classes as notified for the State of Manipur.
- (b) Rs.1500/- for all the candidates belonging to Unreserved Category and for all the candidates who are not the residents of Manipur State irrespective of their categories.

Examination Fee is to be deposited only in the form of Challan with SBI branches through Core Banking Network all over India. Therefore, original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <http://hcmimphal.nic.in>

Most important -

- (i) Fee in the form of Cash, Money Order, Bank Draft or Cheque shall not be accepted in any case and such applications shall be rejected for want of adequate fee.
- (ii) Before sending the challan the candidates should ensure and be satisfied that there is no default. In case the challan is found defective or incomplete, the application shall be treated as rejected.

Note -

- (a) The applications received after the expiry of last date, shall not be entertained.
- (b) Fee shall not be refunded in any case.
- (c) *In case of receipt of application after expiry of the last date or in case of rejection of the application, the fee shall not be refunded.* Therefore, the candidates are advised to send their applications well in advance in their own interest.
- (d) The **Challan** for the determined fees shall compulsory be attached with the application form.

6. Incomplete Application :-

The application shall be summarily rejected if by the last date for the receipt of application it is found to be deficient in any respect or/and is not accompanied by the requisite documents as mentioned above.

7. Examination :-

- (i) Eligible candidates shall be required to appear in written examination in the exam centre and for viva-voce at their own expenses before the High Court of Manipur, Imphal or at such other places as may be specified by the High Court.
- (ii) Only such candidates will be called for Viva-voce as the High Court may decide on the basis of merit of their performance in the written examination. Provided that a candidate appearing in the written examination for selection by direct recruitment from amongst the eligible advocates, must secure 60% marks in case of Unreserved Category and 50% in case of reserved category i.e. SC/ST. The maximum number of candidates who are to appear in the interview/viva voce will be at the ratio of 1:3 of total number of vacant post.
- (iii) The Viva-voce shall carry a maximum of 50 marks.

- (iv) A candidate selected for appointment shall be required to undergo medical examination of physical fitness by a Medical Board before he/she is appointed. Every candidate who appears before medical board shall pay the Medical Examination fee which, in no case, shall be refundable.

8. Admit Card :-

Admit card will be made available only on the website of our High Court i.e. <http://hcmimphal.nic.in> 15 days prior to the date of written examination. Candidates can download and print the admit cards from our website.

9. Incomplete or false information :-

- (a) If any of the particulars furnished in application and enclosures are found to be false within the knowledge of the candidate or if the candidate is found to have willfully suppressed any materials fact, he/she, if appointed, shall be liable to be dismissed from service apart from attracting penal provisions as per law.
- (b) The candidates are required to fill up the application form with correct and complete information carefully as per the directions given in the advertisement. If any incomplete or false information is given, the candidate shall be responsible and on the basis of the false and incomplete information, the application shall be rejected at any stage of the selection without giving any prior notice.

Note - The candidates remaining absent in the interview shall be disqualified for the selection.

10. Scheme and syllabus for Examination has been placed on our website along with the advertisement under Appendix 'A'.
11. No correspondence with regard to the examination will be entertained.


21/8/2015
REGISTRAR

APPENDIX 'A'

SCHEME OF EXAMINATION

District Judge (Entry Level) Direct Recruitment Examination consisting of 3 papers - 3 hours duration each.

The Competitive Examination shall be conducted with the syllabus as given below :-

- (i) **General Awareness and English** : One paper of 100 marks for a duration of 3 hours to test the General Knowledge, Aptitude, Intelligence, Test of Comprehension and Expression of Law and General English including Essay Writing on Legal Topic and Information Technology.
- (ii) **Law Paper-I** : One paper of 100 marks for a duration of 3 hours regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.
- (iii) **Law Paper-II** : One paper of 100 marks for a duration of 3 hours - consisting of Judgement Writing (Paper Book to be supplied) - Legal Theories on Jurisprudence, Provision of Constitution of India.

Note : (The candidate is expected to refer to the relevant decisions of the Apex Court and the High Courts while writing answers in Law Paper I and II).

- (iv) Interview : Viva-voce : 50 marks.

GENERAL INSTRUCTIONS :

All candidates who obtain 60% or more marks or corresponding grade in the written examination shall be eligible for viva voce examination.

Provided that Scheduled Caste/Scheduled Tribe candidates who obtain 50% or more marks or corresponding grade in the written examination shall be eligible for the viva voce examination.

Selection of candidates shall be made on the basis of cumulative grade value obtained, in the written and viva voce examination.

The object of the viva-voce examination under sub-rule (1) and (2) is to assess the suitability of the candidate for the cadre by judging the mental alertness, knowledge of law, clear and logical exposition, balance of judgment, skills, attitude, ethics, power of assimilation, power of communication, character and intellectual depth and the like of the candidate.

All necessary steps not provided under these Rules for recruitment shall be decided by the recruiting authority.

APPLICATION FORM

(Must be Computer Printed or downloaded in A4 Size paper)

High Court of Manipur, Imphal

APPLICATION FOR THE POST OF MANIPUR JUDICIAL SERVICE GRADE-I
DIRECT RECRUITMENT EXAMINATION 2015

Roll No.

(For office use only)

Affix your
recent passport
size 3.5 x 4.5 cm
photograph here.
Don't staple or pin

Place for Signature

Place for Thumb Impression

(Left Thumb for Male/Right Thumb for Female)

1. Full name in BLOCK LETTERS :
2. Father's/Husband's Name :
3. Category (Unreserved/SC/ST/OBC) :
4. Sex (Male / Female) :
5. Whether Domicile of State of Manipur :
6. Address for Correspondence :
.....
.....
.....
7. Contact No. :
8. Permanent Address :
.....
.....

9. Date of Birth :
10. Age as on 11.09.2015 Year Month Day
11. Year of securing Law Degree :
12. The date of enrolment as an Advocate :
13. The number of years of active practice as an Advocate and place or places where the candidate has practiced. :
- 14.(a) Have you ever been arrested ?
- (b) Have you ever been prosecuted ?
- (c) Have you ever been kept under detention ?
- (d) Have you ever been bound down ?
- (e) Have you ever been fined by a court of law ?
- (f) Have you ever been debarred from any Examination or rusticated by any University or any other educational authority / Institution ?
- (g) Have you ever been debarred/disqualified by any Public Service Commission from appearing at its Examination/Selection ?
- (h) Is any case pending against you in any court of law at the time of filling up this application form ?
- (i) Is any case pending against you in any University or any other educational authority/Institution at the time of filling up this application form ?
- (j) Whether you were ever convicted by a Criminal Court ? (If so, when, for what offence and by which court)?

NOTE :- All queries from 14(a) to 14(j) above must be answered specifically in "Yes" or "No" Compulsorily.

15. Whether the candidate is under financial debt ? If so, to whom and to what extent ? :
16. Details of Examination fee :-
- i) Amount of Challan :
- ii) Transaction ID & date of deposit :
- iii) Name & Address and code of Bank :

17. Details of Educational Qualifications :-

Sl. No.	Name of Exam	Board/ University	Year of passing	Percentage of Marks
1.	High School			
2.	Higher Secondary			
3.	Graduation			
4.	Post Graduation			
5.	LL.B.			
6.	Any other Qualification			

I hereby declare that the particulars/information given by me in the application form are true, correct and complete to the best of my knowledge and belief.

Place :

Signature of the candidate

Date :

Enclosures :-

- 1.
- 2.
- 3.
- 4.

<p>Space for extra photograph (to be stapled)</p> <p>NOTE :- Please do not paste the photograph.</p>

<p>Space for extra photograph (to be stapled)</p> <p>NOTE :- Please do not paste the photograph.</p>

ANNEXURE

(This certificate must accompany the application)

Certified that Shri/Smt/Kum Son/wife/daughter of
Shri..... was enrolled as an Advocate in the District Court
(Distt.) State as on and is practicing
as such continuously till today.

Date :

DISTRICT AND SESSIONS JUDGE
(Sign & Seal)

OR

Certified that Shri/Smt/Kum Son/wife/daughter of
Shri was enrolled as an Advocate in the High Court
of on and is practicing as such continuously till
today.

Date

REGISTRAR OF THE HIGH COURT
(Sign & Seal)

Note :- Candidates must furnish a certificate in the above proforma. The date, month and year of issuance must be legibly mentioned by the issuing Authority.

INSTRUCTIONS FOR CANDIDATES

1. Please read all the instructions cautiously mentioned in the advertisement relating to this examination. Do not provide wrong or incomplete information.
2. Application format must be downloaded or computer printed in A4 size paper only.
3. All the columns of the application must be filled by the applicant in his/her own hand writing.
4. Photograph should be affixed in appropriate place on the Application Form & Identity Sheet. Name and address of the candidate must be written on the back of all the four photographs.
5. Scheduled Caste, Scheduled Tribe and Other Backward Classes who are bonafide residents of Manipur state shall only be entitled for getting benefit of reservation in terms of fee and age relaxation. The candidates of other states shall be treated as unreserved candidate.
6. Candidates of SC, ST and OBC should make sure that the OBC / Caste Certificate attached is valid in all respects, Caste Certificate of temporary validity issued by Tahsildar, should have continuing validity at the time of application.
7. Application form should be filled in English BLOCK LETTERS only in Blue or Black ink.
8. Photograph should be affixed and attached in appropriate place. Name and address of the candidate must be written on the back of all the four photographs.
9. For age relaxation attested copy of OBC / caste certificate must be attached.
10. One self addressed envelope (11 x 5 inch) stamped with postal stamps of Rs.25/- each should be attached.
11. Fee must be furnished in the form of Challan only with SBI branches through Core Banking Network all over India. Therefore, original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <http://hcmimphal.nic.in>
12. The particulars in Challan must be filled in very cautiously. On account of incomplete/ wrongly filled Challan the application shall be rejected. Please note that Name & Address of the Candidate must be identical on the Application Form, Identity Sheet & Challan as well.
13. Application form should be accompanied with duly attested copies of marks sheets of High School, Higher Secondary, Graduation, Law, OBC/Caste Certificate, Domicile Certificate and other necessary certificates.
14. Experience/Practice Certificate should be issued only by the Registrar of the High Court or District & Sessions Judge concerned.
15. Legal size paper for Challan should be used.
16. Do not fold the application form and testimonials, certificates etc.
17. Candidates shall have to produce, at the time of appearing for the Written Examination/ Viva-voce, photo identity proof in original i.e. Card issued by the Election Commission of India or Bar Council of the State or PAN Card or Driving License or any recognized photo identity proof along with the hard copy of Admit Card.
18. Use 14 X 10 Inch size envelope for sending the application form.
19. Application form and documents must be arranged in following order :-
 1. Application form (3 pages)
 2. Experience Certificate in prescribed format
 3. Challan (Original)
 4. Identity Sheet
 5. Testimonials etc.
 6. Self Addressed Envelope.

